

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION No. 183/2024**

**In the matter of:**

News Item titled "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024

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**(Filed by Adv. Amit Singh Chauhan)  
Counsel for Central Pollution Control Board**

**Place: Delhi**

**Dated: 21.11.2024**

**REPORT IN COMPLIANCE TO HON'BLE NGT ORDER DATED 09.08.2024 IN OA NO. 183/2024 NEWS ITEM TITLED; "WHY 75 % OF DELHI'S STPS AREN'T READY TO TACKLE YAMUNA STINK"**

**1.0 BACKGROUND**

The Hon'ble NGT in the matter of OA No. 183/2024 taking Suo Motu cognizance of news item titled; "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" directed CPCB vide its order dated 23.02.2024 to submit a report including the details of performance of STPs. Also, Hon'ble NGT directed to provide details of utilization of treated sewage and timelines set for ensuring treatment of entire sewage generated in Delhi.

In compliance of the said Hon'ble NGT direction, the officials of Central Pollution Control Board inspected Sewage Treatment Plants in Delhi and evaluated the performance of all existing & operational STPs of DJB during April- May, 2024 and submitted its report before the Hon'ble NGT.

The Hon'ble NGT considering CPCB inspection report directed as follows:

***".....Para 6 We make it clear that pendency of this OA will not come in the way of the CPCB in taking action against the DJB or any other violator. ...."***

**2.0 COMPLIANCE TO THE HON'BLE NGT ORDER DATED 09.08.2024**

- In exercise of the powers conferred under section 18 (1) (b) of the Water (Prevention & Control of Pollution) Act 1974, CPCB vide Letter No. A-14011/1/2024-WQM-I/6176, dated 12.11.2024 has issued following directions to Delhi PCC to ensure compliance in a time bound manner:

1. All existing sewage treatment plants should be optimally operated as per their design capacities to ensure their continuous compliance with the prescribed discharge norms.

2. All STPs operates with valid consent orders under the Water (Prevention & Control of Pollution) Act, 1974.
3. DPCC shall take necessary action to prevent industries from discharging untreated or partially treated effluent into drains or STPs.
4. To conduct inspection and monitoring of STPs installed in Delhi on a regular basis and accordingly ensure timely corrective action. Also, submit a copy of inspection reports & action taken reports in this regard to the CPCB.
5. To ensure the installation of adequate disinfection facilities and its effective operation for meeting the fecal coliform standards in all the STPs of Delhi.
6. To ensure that all STPs shall have adequate sludge management facilities for the sludge produced during STPs operation. STPs shall maintain proper records of sludge generated and sludge disposed.
7. To ensure reuse of treated sewage to the maximum extent for non-potable purposes such as bus cleaning, railways, horticulture, irrigation etc.
8. To analyze STP wise historical compliance status & accordingly issue directions to concerned agencies for imposing EC for non-compliance.
9. To ensure compliance of CPCB direction dated 31.01.2021 regarding installation of OCEMS in all existing STPs & its connectivity with CPCB & DPCC server.

DPCC was also directed to submit action taken report along with a time bound action plan for compliance of the above directions to CPCB within 30 days from the date of receipt of these directions.

- Further, a meeting was also held between CPCB, DPCC and DJB on 14.11.2024 for ensuring compliance of directions and needed corrective actions for compliance of prescribed norms and terms & conditions by all STPs. The updated information w.r.t timelines for ensuring treatment of entire sewage generated in Delhi and status of the utilization of treated sewage in Delhi were also sought.
- The information provided by DJB vide email dated 14.11.2024 w.r.t the timelines for the treatment of entire sewage generated and the utilization of the treated sewage is attached as **Annexure I**. Based on the information provided by DJB, details on Augmentation of treatment capacity and utilization of treatment capacity are given below:

**a. Regarding treatment of entire sewage generated in Delhi**

- The estimated sewage generation in Delhi is 792 MGD. The current installed capacity of STPs in Delhi is 712 MGD whereas the actual utilisation of sewage treatment installed capacity is 604.18 MGD in Delhi.
- The installed capacity of STPs in Delhi is expected to be 814 MGD by December, 2024.
- 18 Nos. of STPs having total capacity of 375.4 MGD are working on designed parameters of BOD (10mg/L) & TSS (10 mg/L).

- 22 Nos. of STPs having total capacity of 497.16 MGD are being upgraded/new constructed on designed parameters of BOD (10mg/L) & TSS (10 mg/L). 375.4 MGD expected to be upgraded by December, 2024 and remaining STPs having capacity of 62.66 MGD is under proposal stage.
- 40 Nos. of Decentralised STPs having capacity of 92 MGD are also proposed in catchment of Najafgarh drain.

**b. Regarding utilization of treated sewage in Delhi**

- The existing utilization of the treated sewage is 92.32 MGD. Currently, the treated sewage is used for the following purposes:

Horticulture & Irrigation	≈ 81 MGD
Power Production (cooling towers)	≈ 10 MGD
Others	≈ 01 MGD

- Further, DJB has proposed action plan for the utilization of 114.5 MGD of treated sewage in the following purposes:

Lake	≈ 95.5 MGD
Farm Houses	≈ 15 MGD
Others	≈ 4 MGD



**(Vishal Gandhi)**  
Scientist 'E'

Central Pollution Control Board

Place:- Delhi  
Date:- 21.11.2024

Annexure - I



DELHI JAL BOARD :GOVT. OF DELHI  
OFFICE OF CHIEF ENGINEER(SDW)  
6<sup>TH</sup> FLOOR, VARUNALAYA PH-II  
JHANDEWALAN, ND-110005



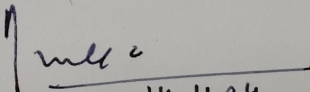
F No/DJB/CE(SDW)/2024/753

DATE: 14/11/24.

**Sub: Details of utilization of treated effluent sewage and timelines for treatment of entire sewage generated in Delhi as per Hon'ble NGT order dated 23.02.24 in the matter of OA No. 183 of 2024 New Item titled "Why 75% of Delhi's STPs aren't ready to tackle Yamuna Stink" appearing in the time of India dated 19.02.24-reg.**

In reference to letter No. CP-17/13/2021-WQM-I-HO-CPCB-HO/633 dated 10.05.24. In this connection the information regarding Timelines for treatment of entire sewage generated in Delhi is annexed as annexure 'A' and Utilization of treated effluent from STP is annexed as annexure 'B'.

**Mr. Vishal Gandhi**  
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New Delhi 110032

  
14.11.24.  
**(Bhupesh Kumar)**  
CE(SDW)

## Sub: Present Status of STPs in Delhi.

SN	Name of STP	Present Sewage Treatment Capacity (MGD)	Installed designed parameters BOD/TSS	Output parameters in the month of August-24 BOD/TSS	Average treatment in MGD	Capacity under augmentation (MGD)	Capacity under upgradation (MGD)	Status
1	Okhla STP Ph-VI	30	10/10	5/8	29.00	0	0	Plant running satisfactory on design parameter of BOD/TSS as 10/10mg/l
2	Delhi Gate Phase II	15	10/10	4/5	15.00	0	0	-do-
3	Delhi Gate Phase I	2.2	10/15	4/5	2.40	0	0	-do-
4	SNH Nallah STP	2.2	10/15	8/9	2.40	0	0	-do-
5	Chilla	9	10/10	3/5	9.00	0	0	-do-
6	Akshardham CWG	1	2/1	3/2	0.17	0	0	-do-
7	New Coronation Pillar	70	10/10	5/6	36.00	0	0	-do-
8	Nilothi Phase-II	20	10/10	8/9	21.00	0	0	-do-
9	Pappankalan-II	20	10/10	6/8	22.50	0	0	-do-
10	Kapashera	5	10/10	8/9	5.00	0	0	-do-
11	Kondli STP Phase I	10	10/10	6/7	10.00	0	0	Kondli Ph-I, II & III have been upgraded recently under YAP-III and functional on design parameters of 10/10 mg/l
12	Kondli Ph-II	25	10/10	8/9	20.00	0	0	
13	Kondli STP Phase III	10	10/10	8/9	10.00	0	0	
14	Rithala-II	40	10/10	7/9	40.00	0	0	The plant is running satisfactory and achieving BOD/TSS as 10/10mg/l.
15	Rithala Ph-I	40	10/10	6/8	40.00	0	0	The plant is running satisfactory under stabilizing after upgradation & achieving BOD/TSS as 10/10mg/l. The work likely to be completed by Dec. 2024.
16	Kondli STP Phase IV	45	10/10	8/9	45.00	0	0	The plant is running satisfactory under stabilizing after upgradation & achieving BOD/TSS as 10/10mg/l
17	Yamuna Vihar Ph-II	15	10/10	12/17	15.00	0	0	The plant is running satisfactory under stabilizing after upgradation & achieving BOD/TSS as 10/10mg/l
18	Okhla STP Ph-V	16	30/50	4/6	12.00	0	16	The STPs are functional on existing parameters BOD/TSS 30/50 & 20/30 mg/l. 6

					7			However, the tender was invited and rejected due to a single bid the proposal is under the process for re-invitation from the competent authority.
	<b>Total</b>	<b>375.4</b>			<b>384.47</b>			Total includes 50 MGD treatment at New Okhla 124 MGD STP.

19	Okhla STP Ph-II	12	30/50	15/26	6.00	30	124	DJB is constructing a new 124 MGD plant at Okhla. The liquid stream is commissioned recently currently treating 50MGD sewage. The STPs are functional on existing design parameters of 30/50 mg/l. Once the new plant is stabilized the existing Okhla STP Ph-II, III & IV shall be closed*.
20	Okhla STP Ph-III	37	30/50	12/27	24.00			
21	Okhla STP Ph-IV	45	30/50	13/30	24.00			
22	Nilothi Phase-I	40	30/50	18/27	22.00	20	60	The STPs are functional on existing design parameters of 30/50 mg/l. However, plant is being upgraded on the design parameters of 10/10mg/l for which 46% work already completed and plant is likely to commissioned by Dec.2024
23	Pappankalan-I	20	30/50	14/22	15.00	10	30	
24	Keshopur-II	20	30/50	13/18	12.00	0	20	The STPs are functional on existing design parameters of 30/50 mg/l. However, plant is being upgraded on the design parameters of 10/10mg/l for which 79% work already completed and plant is likely to commissioned by Dec. 2024.
25	Keshopur-III	40	30/50	15/24	33.00	20	60	
26	Najafgarh	5	30/50	16/32	5.00	0	5	
27	Coronation Pillar Ph-I&II	20	30/50	10/15	4.00	0	20	The STPs are functional on existing design parameters of 30/50 mg/l. However, plant is being upgraded on the design parameters of 10/10mg/l for which 80% work already completed and plant is likely to commissioned by Dec. 2024.
28	Coronation Pillar Ph-III	10	30/50	17/16	2.50	0	10	
29	Narela STP	10	30/50	13/29	3.50	5	15	
30	Rohini Sec. 25	15	30/50	15/22	16.00	10	25	The STPs are functional on existing parameters as BOD/TSS 30/50 & 20/30 mg/l. However, the block estimate is under process
31	Yamuna Vihar Ph-I	10	30/50	15/23	10.00	5	15	
32	Yamuna Vihar Ph-III	25	20/30	18/25	26.00	30	55	
33	Mehraulji STP	5	20/30	17/28	5.50	2.5	7.5	

34	Vasant Kunj Old	5	30/50	38/70	2.00	2.5	7.5	for seeking approval from the competent authority.
35	Vasant Kunj New		30/50		1.50			
36	Ghitorni	5	30/50	40/66	3.50	2.5	7.5	
37	Molar band	0.66	30/50	16/33	0.55	0	0.66	The STPs are functional on existing parameters BOD/TSS 30/50mg/l. However, the block estimate is under process for seeking approval from the competent authority.
38	Keshopur-I	12	20/30	15/22	12.00	6	18	The STPs are functional on existing parameters as BOD/TSS 20/30 mg/l. However, the tender was invited and rejected due to a single bid the proposal is under the process for re-invitation from the competent authority.
39	Sonia Vihar New	0	10/10	0	0	0	7	The plant shall be commissioned by Oct, 2024
40	Delhi Gate Phase-III	0	0	0	0	0	10	Land is yet to be handed over by L&DO, MoUHA to DJB. The work will be completed in 12 months after award of work.
<b>Total</b>		<b>352.6</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	
<b>Grand Total (MGD)</b>		<b>712</b>			<b>228.05</b>	<b>143.5</b>	<b>513.16</b>	<b>Total treatment 384.47 + 228.05= 612.52</b>

**Note:**

- 18 Nos. of STPs are working on 10/10 having capacity of **375.4 MGD**
- 22 Nos. of STPs are being upgraded/new constructed on 10/10 having capacity of **497.16 MGD**
- Total treatment capacity by Dec-24 i.e. 375.4 (already 10/10) +376 (10/10 under upgradation by Dec 2024) +62.66 (to be upgraded) =**814MGD**
- 40 Nos. of DSTPs having capacity of 92 MGD are to be constructed.

**Total Capacity: 964.56 MGD.**

5. Already on 10/10 (Sr. No. 1-18): **375.4 MGD**, 10/10 under upgradation by Dec 2024 (Sr. No. 19-30 & 39): **376 MGD**, to be upgraded/ constructed (Sr. No. 31-38 & 40): **62.66 MGD**

6. Out of 814 MGD by Dec 2024 **751.14 MGD i.e. 92.3% will be on 10/10** and remaining will be 62.66 MGD for upgradation

**\*An average of approximate 50 MGD from Serial Nos. 1 (5 MGD), 18 (6MGD), 19 (9 MGD), 20 (9 MGD) and 32 (4.5 MGD) is being diverted to and being treated at the new Plant mentioned opposite Serial Nos. 18, 19, 20 thereby the total amount of waste treated as to today is 604.18 MGD.**

Details of existing utilisation

Name of STP	Phase-Wise Breakup	Capacity (in MGD)	Actual treatment (in MGD)	Design Parameters (in mg./lt.)	Achieved Parameters BOD/SS for samples	Whether meeting Design Parameters	Commitment use & current use of Treated Effluent (in MGD)	Total	Area in which treated effluent is used
<b>Okhla</b>	Phase-II	12	7.50	30/50	15/25	Yes	CPWD for Horticulture. = 22.00 MGD UP Irrigation = 14 MGD Bansera=0.15 MGD Internal Horticultural use of Okhla STPs =1 MGD CRRI for Horticulture = 0.0148 MGDp Waste to Energy Plant= 0.069 MGD PWD for Hort.=0.022 MGD (through tanker) DTC Bus Depot, Sukhdev Vihar = 0.008 MGD <b>Total: 37 .27 MGD</b>	37.27	Parliament house, Rashtrapatibhawan, India Gate, Rajghat, Shantivan, Vijayghat, veer bhoomi, shakti sthal, kishan ghat, feroz shah kotla park, samta sthal, chalodelhi park, jai parkash memorial hospital, All govt. offices of India Gate, Bhagwan das road, main rajpath, North South Block, Govt. bungalow of all MPs, Supreme / high court judges resident. Moti bagh, nanakpura, RK puram, jorbagh, Kaka nagar, bapanagar, ravinder Nagar, Pandara Park, sunder Nagar, Lodhi garden, Lakshmi bai nagar, all embassies. Timarpur Okhla Waste Management Company Limited, Behind CRRI, Jasola, New Delhi DTC Depot, Okhla Vihar
	Phase-III	37	24.00	30/50	16/35	Yes			
	Phase-IV	45	37.00	30/50	18/24	Yes			
	Phase-V	16	11.50	30/50	23/35	Yes			
	Phase-VI	30	29.00	20/30	6/8	Yes			
	<b>Total</b>	<b>140</b>	<b>109.00</b>						

									DTC Depot, Kalkaji DTC Depot, Okhla sabjimandi Green Belt (Ali village to Ashram) Green Belt (Ashram to Bharav Marg) Green Belt (Kalandikunj& Guru Ravidas Marg), Green Belt (Kalkaji Road) NBCC (For Construction of World Trade Center) Naroji Nagar, CPWD (Re development of General pool residential colony at Thyagraj Nagar), Madanpur Khadar, Tilpat, Palla Village for agriculture purpose through Irrigation & flood control channel and further used in Haryana for agriculture purpose.
<b>Rithala</b>	Phase - I Phase - II  <b>Total</b>	20 40  <b>60</b>	23.50 41.00  <b>64.50</b>	30/50 15/20	23/45 12/19	No Yes	DDA = 3.5 MGD PPCL = 5 MGD Plant Horti.= 0.65 MGD <b>Total - 9.15 MGD</b>	9.15	Irrigation in Japanese park, Rohini, MCD/ PWD for horticulture/irrigation and for watering plants on outer ring road PPCL Bawana.
<b>Kondli</b>	Phase - II Phase - IV <b>Total</b>	25 45  <b>70</b>	18.00 41.00  <b>59.00</b>	30/50 20/30	15/28 12/19	Yes Yes	Plant Horticulture = <b>0.5 MGD</b> <b>Smriti Van= 5 MGD</b> <b>Sanjay Lake= 5 MGD</b> DDA/ IL&FS= <b>2.5 MGD</b>	13	DJB, Horticulture purpose, Within plant premises of all three STPs. DTC (Through Tankers,

									Patparganj Depot, Vinod Nagar Depot. DDA(Through Tankers),Shakarpur, Delhi, Sanjay Lake (Proposed), PWD (Through Tankers),East Delhi Horticulture Purposes, Deepak Memorial Hospital (Through Tankers) Horticulture purposes EDMC,(Through Tankers) For sprinkling in Trilokpuri&Mandawali area, Chandra Farms & Nursery (Through Tankers) For Horticulture Purposes
<b>Keshopur</b>	Phase-I	12	12.00	20/30	8/20	Yes	I&FC Deptt. =4.5 MGD PWD for hort, - 0.5 MGD Hort. Use at STPs=0.5 MGD <b>Total = 5.5 MGD</b>	5.5	DTC bus depot keshopur for cleaning of buses, PWD for horticulture/irrigation and for watering plants on outer ring road. SDMC for irrigation purpose in adjoining area of Keshopur Plant. IFC deptt. for horticulture purpose at west Delhi area
	Phase-II	20	21.00	30/50	50/80	No			
	Phase-III	40	41.00	30/50	20/30	Yes			
	<b>Total</b>	<b>72</b>	<b>74.00</b>						

<b>Yamuna Vihar</b>	Phase - I	10	8.00	30/50	25/42	Yes	STP's Horticulture= <b>0.5 MGD</b>	0.5	DTC (Through Tankers), Nand Nagri Depot, IL&FS (Through Tankers), Shashtri Park, PWD (Through Tankers), Horticulture, EDMC (Through Tanker), Sprinkling in North East Delhi. DJB, Horticulture at Plant
	Phase -II	10	5.00	30/50					
	Phase-III	25	18.00	20/30	18/25	Yes			
	<b>Total</b>	<b>45</b>	<b>31.00</b>						
<b>Vasant Kunj</b>	Phase - I	2	1.20	30/50	24/37	Yes	Sanjay Van = <b>3.4 MGD</b>	3.4	The treated effluent is used for watering the trees and plantation on various Roads and Parks maintained by PWD& MCD in Vasant Kunj, Vasant Vihar ,Rangpuri , Mahipal Pur ,Kishan Garh etc. Effluent is also used for filling of ponds in Sanjay Van and Hauz Khas Lake.
	Phase - II	3	2.20	30/50	13/16	Yes			
	<b>Total</b>	<b>5</b>	<b>3.40</b>						
<b>Mehrauli</b>	Mehrauli	5	3.95	20/30	16/22	Yes	To DDA (Garden of Five Senses, Quatab Golf Course at Saidulajab for Hort.)- <b>3.4 MGD</b>	3.4	Treated effluent is being used for Horticulture/plantation purpose by PWD in following area. AIIMS to Andheria more Lado sarai to Sangam Vihar, Fateh pur to Johlapur Quatab Golf Course, Indain Park, Lado sarai park, Saket City Mall etc.

<b>Coronation Pillar</b>	Phase – I & II	20	19.5	30/50	28/44	Yes	I&FC Deptt. = <b>19.5 MGD</b> Bhalswa lake(DDA) = <b>0.02 MGD</b>	19.52	For horticulture purpose in Coronation Pillar. Golf course at Bhalswa, horticulture in PWD/MCD .
	Phase – III	10	8.5	30/50	27/40	Yes			
	<b>Total</b>	<b>30</b>	<b>28.00</b>						
<b>Narela</b>	Narela	10	4.00	30/50	27/32	Yes	<b>0.05 MGD</b> - To Pvt agency through tankers.	0.05	For horticulture purpose through tankers.
<b>Nilothi</b>	Phase – I	40	15.00	30/50	16/22	Yes	For STPs hort. <b>0.5 MGD</b>  <b>*10 MGD for Nilothi Lake</b>	10.5	For horticulture purpose through tankers.  <b>For Nilothi Lake</b>
	Phase – II	20	19.50	10/10	5/7	Yes			
	<b>Total</b>	<b>60</b>	<b>34.50</b>						
<b>Najafgarh</b>	Najafgarh	5	2.50	30/50	26/39	Yes	WTP Dwarka – <b>0.07 MGD</b> – for Hort. <b>*0.5 MGD for Najafgarh lake</b>	0.12	Supply to Dwarka WTP for horticulture purpose <b>For Najafgarh Lake</b>
<b>Pappankalan</b>	Phase – I	20	24.00	30/50	28/45	Yes	NSIT- 0.06 MGD – for hort. DDA- 1.5 MGD – for hort. Pratham Group - 0.01 MGD – for hort. Shivam Enterprises - 0.013 MGD - for hort. Hort.Purposes for Pappankalan STPs - 0.25 MGD - <b>Total = 1.83 MGD</b>  <b>*5 MGD for Pappankalan Lake</b>	7.83	DDA, NSIT for horticulture purpose & plant horticulture purpose  <b>For Pappankalan Lake</b>
	Phase – II	20	20.00	10/10	6/7	Yes			
	<b>Total</b>	<b>40</b>	<b>44.00</b>						
<b>Dr. Sen Nursing Home Nalla</b>	Dr. Sen Nursing Home Nalla	2.2	2.2	10/15	9/9	Yes	PPCL (Cooling Towers) = <b>2.2 MGD</b> (Entire Treated Qty.)	2.2	All the treated effluent is used by PPCL

<b>Delhi Gate Nallah</b>	Phase – I	2.2	2.20	10/15	8/10	Yes	PPCL (Cooling Towers) = <b>2.2 MGD</b> (Entire Treated Qty.)	2.2	All the treated effluent is used by PPCL
	Phase – II	15	15.20	10/10	7/9	Yes	Pvt. Agencies = 0.02 MGD Plant horti. = 0.15 MGD Delhi Secretariat = 1 MGD	1.17	The effluent is used for watering the trees and plantation on various Roads and Parks maintained by PWD, & MCD in Purana quila area, Kaka Nagar, Lodhi Road, Rajghat along with Ring Road upto Nigam Bodh. Effluent is also used for filling of Purana Quila Lake & plant horticulture purpose.
	<b>Total</b>	<b>17.2</b>	<b>17.20</b>						
<b>Rohini</b>	Rohini	15	5.00	30/50	18/28	Yes	Plant Horti. = 0.25	0.25	For plant horticulture purpose & through tankers also.
<b>Ghitorni</b>	Ghitorni	5	0.35	30/50	24/40	Yes	Some quantity used for plant Sultanpur Horticulture purpose	1	Some quantity used for plant Horticulture purpose
<b>Kapashera</b>	Kapasher a	5	1.80	10/10	8.6/6	Yes	NIL	0	--
<b>CWG Village</b>	CWG Village	1	0.20	02/01	1.5/1	Yes	DDA- For Horticulture = <b>0.18 MGD</b>	0.18	DDA (Through Pumping) Horticulture & Flushing purposes in CWG flats
<b>Molar-Bandh</b>	Molar-Bandh	0.66	0.56	30/50	26/35	Yes	NIL	0	--
<b>Chilla</b>	Chilla	9	9.01	10/10	4/8	Yes	Approximate <b>0.2MGD</b> ( STP's internal Hort.)	0.2	DJB Horticulture
<b>Total treatment</b>		<b>597.06</b>	<b>492.37</b>				<b>92.32 MGD</b>	117.44	

**Action Plan for utilization of treated effluent from STP**

S.N	Name of STP	Receiving water Body (Drain/ Nalla/ Land/ River/ Others)
1	Kondli	a) Simriti Van Lake= 5 MGD b) Sanjay Lake= 5 MGD
<b>Total</b>		<b>10 MGD</b>
2	Vasant Kunj	Proposed work: Mall road, Gawa & Gara Farmhouses Natgid etc= 3 MGD
<b>Total</b>		<b>3 MGD</b>
3	Ghitorni	Sultanpur Farmhouses= 1 MGD Ongoing works: i) Aya Nagar Forest= 1 MGD ii) Dera mandi Farmhouses= 2 MGD iii) Jaunapur Farmhouses= 1 MGD
<b>Total</b>		<b>5 MGD</b>
4	Kapashera	Ongoing works: Pushpanjai Famrhouses= 2.50 MGD Proposed works: Westend Green Farmhouses= 2.50 MGD
<b>Total</b>		<b>5 MGD</b>
5	Narela	Ongoing works: Bakoli & Baktawarpur Farmhouses= 1 MGD Tikri Khurd Lake= 5.50 MGD
<b>Total</b>		<b>6.5 MGD</b>
6	Nilothi	Nilothi Lake= 10 MGD
<b>Total</b>		<b>10 MGD</b>
7	Rohini Sec. 25	Ongoing works: Lake 1 & 2 at Rohini= 15 MGD
<b>Total</b>		<b>15 MGD</b>
8	Rithala	Ongoing works: Iradat Nagar= 15 MGD
<b>Total</b>		<b>15 MGD</b>
9	Okhla	Ongoing works: NTPC ECO-Park= 3 MGD Proposed works: Lake at Okhla STP= 30 MGD
<b>Total</b>		<b>33 MGD</b>
10	Chilla	Ongoing works: Lake at Shahdara link Drain= 5 MGD
<b>Total</b>		<b>5 MGD</b>
11	Mehrauli	Ongoing works: Farmhouses at Chattarpur= 2 MGD
<b>Total</b>		<b>2 MGD</b>
12	Pappankalan	Lakes at Pappankalan STp, Najafgarh STP and Dwarka WTP= 5 MGD
<b>Total</b>		<b>5 MGD</b>
<b>Grant Total</b>		<b>114.5 MGD</b>

Item No. 15

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 183/2024

News Item titled "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024

Date of hearing: 09.08.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Mr. Amit Singh Chauhan, Adv. for CPCB (Through VC)  
Ms. Sakshi Popli, Adv. for DPCC (Through VC)  
Mr. Paritosh Anil, Adv. for MoEF & CC (Through VC)

**ORDER**

1. In this original application, registered *suo motu*, the Tribunal is examining the issue of efficiency of performance of Sewage Treatment Plants (STPs) installed by Delhi Jal Board (DJB) along the river Yamuna.

2. The Tribunal on 23.02.2024 had issued notice to all the concerned parties.

3. The reports from NMCG, DPCC and CPCB have been received. We have examined the report of the CPCB and we find as under:

- I. As per the report of CPCB dated 05.08.2024, the water analysis at the outlet of the 38 STPs indicate presence of high counts of fecal coliform and in some instances the BOD is also not meeting the standards. High presence of fecal coliform indicates deficient treatment with regard to disinfection which is an important step before the release of the treated waste water.

II. As per the report, there are two methods that are adopted for disinfection i.e. chlorination and ultra violet disinfection. Unfortunately, CPCB while carrying out the analysis has not made any analysis of the data sampled nor it has provided any recommendation/conclusion. Further, CPCB being a statutory body needs to take action for violation of STP norms. Counsel appearing for CPCB has assured that CPCB will initiate necessary action as per norms against DJB for not meeting the treated waste water standards of the STPs.

4. We have also found that along with the report Annexure-1 has been enclosed giving the information on the format which was abstracted in the order dated 23.02.2024 but the said information is incomplete.

5. Learned Counsel appearing for the CPCB submits that though the CPCB has repeatedly written to the DJB but the DJB is not responding and is not furnishing the complete information. We also find that certain violations have been noted by the CPCB but no action has been taken till now.

6. We make it clear that pendency of this OA will not come in the way of the CPCB in taking action against the DJB or any other violator.

7. In the aforesaid background, learned Counsel for CPCB has sought further three weeks' time to file a fresh report.

8. In spite of issuance of notice and service to the DJB, neither any reply has been filed by the DJB nor the DJB is represented. Hence, we impose the cost of ₹10,000 upon CEO, DJB to be deposited with the Registrar General, NGT within two weeks, for non-appearance before the Tribunal and not filing the response.

9. List on 22.11.2024.

10. Let a copy of this order be forwarded to the CEO, DJB for compliance.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

August 09, 2024  
Original Application No. 183/2024  
DV